

6814

**IN THE HIGH COURT OF DELHI AT NEW DELHI**

1992-2003

No.            /DHC/Gaz/G-2/Sc-Judgment/2023

Dated: 24<sup>th</sup> March, 2023.

From:

The Registrar General,  
High Court of Delhi,  
New Delhi-110003.



To,

1. The Principal District & Sessions Judge (HQ) Tis Hazari Court Complex, Delhi.
2. The Principal District & Sessions Judge (South), Saket Court Complex, Delhi.
3. The Principal District & Sessions Judge (North-West), Rohini Court Complex, Delhi
4. The Principal District & Sessions Judge (New Delhi), Patiala House Court Complex, New Delhi.
5. The Principal District & Sessions Judge (East), Karkardooma Court Complex. Delhi.
6. The Principal District & Sessions Judge (North), Rohini Court Complex, Delhi.
7. The Principal District & Sessions Judge (South-West), Dwarka Court Complex, Delhi.
8. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC Courts Complex, Delhi.
9. The Principal District & Sessions Judge (South-East), Saket Court Complex, Delhi
10. The Principal District & Sessions Judge (North-East), Karkardooma Court Complex, Delhi.
11. The Principal District & Sessions Judge (West), Tis Hazari Court Complex, Delhi
12. The Principal District & Sessions Judge (Shahdara), Karkardooma Court Complex, Delhi.

**Sub: Suo Moto Writ Petition (Criminal) No. 04/2021 titled "In Re: Policy Strategy for Grant of Bail".**

Sir/Madam,

I am directed to refer to this court's letter nos. 4585-4596/DHC/Gaz/G-2/SC-Judgment/2022, dated 22.08.2022, 5516-5527/DHC/Gaz/G-2/Judgment/2022, dated 11.10.2022 and 1003-1015/DHC/Gaz/G-2/Judgment/2023, dated 07.02.2023 on the above subject and to request you that the directions passed by Hon'ble Supreme Court of India in orders dated 05.08.2022,14.09.2022 and 31.01.2023 in afore-said matter be strictly complied with.

Yours faithfully,

(Surender Pal)  
Deputy Registrar (Gazette-IB)  
for Registrar General.

Genl. Br.

P. 283 (1000)  
27/03/23

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI**

No. 11350-11450 /Genl./HCS/2023

Dated, Delhi the 01 APR 2023

Forwarded for information and necessary action/compliance to :-

1. All the Ld. Judicial Officers (**DHJS and DJS**), Central District, THC, Delhi
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
3. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
4. For uploading the same on Centralized Website through LAYERS.

(UPASANA SATIJA)

Link Officer In-Charge, Genl.Branch, (C)  
Tis Hazari Courts, Delhi.

01/04/23